

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. RAJIV KALRA

IA 59077/2019,134905/2019,174687/2019, in Petition(s) for Special
Leave to Appeal (C) No(s). 901/2014

RAM LAKHAN & ORS.

Petitioner(s)

VERSUS

SWAMI DAYAL (DEAD) & ORS.

Respondent(s)

(Application for substitution of deceased respondent No. 1 to be
listed

IA No. 134905/2019 - APPLICATION FOR SUBSTITUTION

IA No. 59077/2019 - APPLICATION FOR SUBSTITUTION

IA No. 174687/2019 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.)

Date : 03-03-2020 These matters were called on for hearing today.

For Petitioner(s)

Mr. Anurag Kishore, AOR
Ms. Diksha Khanna, Adv.

For Respondent(s)

Mr. Ajeet Pandey, Adv.
Mr. Vishwa Pal Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioners shall within a period of two
weeks file proof of dasti service in respect of proposed respondent
Nos. 1(1) to 1(5).

List again on 21.4.2020.

RAJIV KALRA
Registrar